

DA No. 247/00

11-03-03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

On the request made on behalf of learned counsel for the applicant, there is some ceremony in family of the applicant's counsel. The case is adjourned for the day.

List on 24-03-03.


V.C.

man

DA 24.03.03

Hon' Mrs. Meera Chhibber, J.M.

There is request for adjournment on behalf of Sri S.P. Sharma, counsel for the applicant on the ground of his sickness. Allowed. List on 23.04.03.


J.M.

Hand

23.4.03

Hon. Mr. Justice R.R.K. Trivedi, V.C.

List has been revised. None is present for the parties. The op. is dismissed in default. No order as to costs.


V.C.

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